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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	TP 231/17	Hearing	391-394	Hewlett Packard(India) Software Operation Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

lakshmi kishore  
for

C.K. Nandakumar

7259299907

C.K. Nandakumar  
Petitioner

*(Signature)*

Counsel for petitioner is present. None appeared for ROC, RD and OL office.  
Await report from them.

List it on 06.06.2017.

*(Signature)*  
MEMBER (J)

*(Signature)*  
MEMBER (T)